

(24)


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/188/CAA/2017
NAME OF THE TRANSFEROR 1 : T1 AT MEGHALAYA
NAME OF THE TRANSFEROR 2 : T2 AT GUWAHATI
NAME OF THE TRANSFERRE : DALMIA CEMENT (BHARAT) LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1.	VISHNU MOHAN	for Petitioner	
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ORDER

Counsel for the applicant present and prayed time for making submissions. . Time extended at request. Put up on 11.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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